

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 785 of 2019 IN  
DFR No. 1762 of 2019 & IA NO. 783 OF 2019**

**Dated : 23<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Association of Power Producers**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission &  
Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

: Mr. Amit Kapur  
Mr. Akshat Jain  
Mr. Sonikrith Rao

Counsel for the Respondent(s)

: Mr. S. K. Rungta, Sr. Adv.  
Mr. Buddy A. Rangnadhan  
Mr. Shivankur Shukla for R-1

Mr. Sudhanshu S. Choudhari  
Ms. Surabhi Guleria  
Mr. Yogesh S. Kolte  
Mr. Mahesh Shinde for R-2

Mr. G. Umapathy  
Mr. Anup Jain  
Ms. S. Rama for R-3

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-4

Mr. Sumit Srivastava for R-5

## **ORDER**

Appellant's counsel is permitted to file rejoinder to the submissions of all Respondents at the counter.

List the IA for further hearing on **08.08.2019**. Interim order, if any, shall continue till next date of hearing.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/pk*

**(Justice Manjula Chellur)**  
**Chairperson**